

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.3521/2015

New Delhi, this is the 25th Day of May, 2016

Hon'ble Shri V. Ajay Kumar, Member(J)

Sh. Beli Ram Sachdeva
S/o Shri Kurshi Ram Sachdeva
Aged about 86 years
R/o 686, Chittaranjan park
New Delhi-110019

... Applicant

(By advocate: Mr. Nilansh Gaur)

Versus

North Delhi Municipal Corporation
Through its Commissioner
MCD Civic Centre, J.L.N. Marg
Minto Road, New Delhi

...Respondent

(By advocates: Ms. Anupama Bansal for R-1
Mr. R.K. Jain for R-2)

ORDER (Oral)

By Hon'ble Shri V. Ajay Kumar, M(J):

When this matter is taken up, learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A as the reliefs claimed in the present OA have already been redressed by the respondents.

In these circumstances, OA is dismissed as withdrawn.
No costs.

**(V. Ajay Kumar)
Member(J)**

/daya/